

**ID. No. 97/16**

**Sh. Ram Singh Vs. M/s MCD**

**28.07.2020**

Present: None.

Matter has been taken up through video conferencing hosted by Ms. Samita Bhatt, Reader of this Court in terms of orders of Hon'ble High Court of Delhi bearing Nos. R-235/RG/DHC/2020 dated 16.05.2020, 16/DHC/2020 dated 13.06.2020, 22/DHC/2020 dated 29.06.2020 and 24/DHC/2020 dated 13.07.2020.

Matter is fixed for management evidence.

In view of the above mentioned orders of Hon'ble High Court, it is felt appropriate that matter fixed for ME, be taken up for hearing on **31.08.2020**, the date already fixed vide order of the Ld. District and Sessions Judge, Rouse Avenue District Courts, New Delhi, in this regard.

A copy of this order be sent to the Computer Branch for uploading on the official website. A signed copy of the order sheet may be filed after resuming of the courts normal functioning.

(Chandra Gupta)  
POIT-1, RADC, New Delhi  
28.07.2020

**ID. No. 70/17**

**Harpal Singh Vs. Delhi Jal Board**

**28.07.2020**

Present: None.

Matter has been taken up through video conferencing hosted by Ms. Samita Bhatt, Reader of this Court in terms of orders of Hon'ble High Court of Delhi bearing Nos. R-235/RG/DHC/2020 dated 16.05.2020, 16/DHC/2020 dated 13.06.2020, 22/DHC/2020 dated 29.06.2020 and 24/DHC/2020 dated 13.07.2020.

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(Chandra Gupta)  
POIT-1, RADDC, New Delhi  
28.07.2020

**ID. No. 96/16**

**Sh. Vijender Kumar Vs. M/s Delhi Jal Board**

**28.07.2020**

Present: None.

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